

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

12.

C.P.(IB)/1181(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 06.11.2023

NAME OF THE PARTIES: IL&FS Financial Services Limited
Vs
GHV Hotel (India) Private Limited

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Amol Rasal i/b Manilal Kher Ambalal & Co., Ld. Counsel for the Financial Creditor present. Mr. Bamihan Vinchurkar i/b AOR, Ld. Counsel for the Corporate Debtor present.
2. Counsel for the Financial Creditor submits that the matter is under consideration of the Hon'ble NCLAT. Last hearing was on 31.10.2023.
3. List this matter on 23.11.2023 for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)